

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4351

ANSWERED ON:06.12.2010

WELFARE SCHEME FOR BPL PEOPLE

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of beneficiaries number of persons living Below Poverty Line (BPL) among them getting benefits under the various welfare schemes, State- wise;
- (b) whether the Government intends to evolve a mechanism for allotment of exclusive social security number to each individual and prepare a nationwide database for his proper identification and verification; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): The following Welfare Schemes namely Indira Gandhi National Old Age Pension Scheme, Indira Gandhi National Widow Pension Scheme, Indira Gandhi National Disability Pension Scheme, National Family Benefit Scheme and Annapurna under the National Social Assistance Programme (NSAP) are being implemented by the Ministry of Rural Development. State-wise details of beneficiaries under these schemes are annexed.

(b)&(c): No separate Social Security Number has been allotted to end users under NSAP by the Ministry of Rural Development. However, it is envisaged to incorporate `Aadhar Numbers` allotted by Unique Identification Authority of India (UIDAI) in the data base of pension beneficiaries under NSAP. Computerization of the Programme has been undertaken to improve transparency, accountability and monitoring. States have been requested to provide Database Data of beneficiaries and place them in public domain. Data of 158 lakh beneficiaries under NSAP have so far been uploaded on the website (<http://nsap.nic.in>).